

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2326
TO BE ANSWERED ON 06TH AUGUST, 2024

WOMEN FARMERS UNDER PM-KISAN

2326. SHRI NILESH DNYANDEV LANKE:
SMT. SUPRIYA SULE:
SHRI SANJAY DINA PATIL:
SHRI AASHTIKAR PATIL NAGESH BAPURAO:
SHRI BAJRANG MANOHAR SONWANE:
SHRI BHASKAR MURLIDHAR BHAGARE:
SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:
DR. AMOL RAMSING KOLHE:
SHRI AMAR SHARADRAO KALE:
PROF. VARSHA EKNATH GAIKWAD:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has been implementing the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) for farmers;
- (b) if so, the amount given by the Government to the women farmers in the country particularly in the State of Maharashtra under PM-KISAN during the current year;
- (c) whether the Government has identified the total number of women farmers eligible for the said support in the country and if so, the details thereof;
- (d) whether the Government has sought data of women farmers from the State Governments in the country and if so, the details thereof and the response of various States in this regard;
- (e) whether many illiterate women are not getting the benefits of this scheme because they are unable to link Aadhaar Card with their Bank Accounts and if so, the details thereof including the steps taken by the Government to ensure that women members are getting the benefits under the scheme; and
- (f) whether the Government is contemplating to double the amount given at present to strengthen and empower the women farmers in the country and if so, the details of guidelines issued thereof and the time by which it is likely to be started?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (e): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of land-holding farmers. Under this scheme, the financial benefit of Rs 6,000/- per year in three equal installments is transferred into the bank accounts of farmers' families across the country through Direct Benefit Transfer (DBT) mode. The PM-KISAN scheme is one of the largest DBT Schemes of the World.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without any involvement of the intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has so far disbursed over Rs. 3.24 lakh Cr to more than 11 Cr farmers in 17 instalments.

During the current FY 2024-25, 17th installment of PM-Kisan Scheme was released in June, 2024 to more than 9.26 Cr. farmers amounting to more than Rs. 20,000 Cr. Out of which, 17,47,421 are the women beneficiaries from the State of Maharashtra.

The Ministry often undertakes saturation drives in coordination with the State Governments to ensure that no eligible farmers including women farmer are left out from the Scheme.

The benefit of the scheme are released to landholder farmer's family comprising of husband, wife and minor children who owns cultivable land as per land records of the concerned State/UT". As per operational guidelines of the Scheme, it is the responsibility of the States/UTs to identify and verify the eligible beneficiaries under the scheme. On the basis of verified data received from the States/UTs on the PM-KISAN portal, the benefits are transferred to the beneficiaries through Direct Benefit Transfer (DBT) mode.

(f): There is no such proposal under consideration.
